

**355**  
**BEFORE THE NATIONAL GREEN TRIBUNAL,**  
**PRINCIPAL BENCH AT NEW DELHI**

M.A. No.29/2024 in OA NO.391/2022  
with  
Ex Application No.10/2024 in O.A. No. 391/ 2022

**IN THE MATTER OF:**

Brigadier Paramjit Singh & Ors. ... Applicants

Versus

State of Haryana & Ors. Respondents

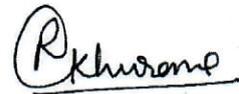
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Filed By:

Date: 03.10.2025

Place: New Delhi



Rahul Khurana, Advocate  
Counsel for Respondent no.4

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
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**IN THE MATTER OF:**

Brigadier Paramjit Singh & Ors. ... Applicants

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State of Haryana & Ors. .... Respondents

**COMPLIANCE REPORT ON BEHAF OF  
RESPONDENT No.4 I.E. GURUGRAM  
METROPOLITAN DEVELOPMENT AUTHORITY**

**MOST RESPECTFULLY SHOWETH:**

1. That present OA was filed challenging the Notification for e-auction to be initiated and undertaken by Respondent No.3 (HSVP) alleging that land demarcated for water body is being auctioned for construction of a commercial complex for which auction was to take place on 29.05.2022. It was prayed for restoration of water body.
2. That contents of previous reports, application(s) and orders passed by this Hon'ble Tribunal from time to time



are not being repeated herein for the sake of brevity and present report is being filed by Gurugram Development Authority (GMDA) to apprise this Hon'ble Tribunal with the latest status at ground. This Hon'ble Tribunal after consideration of report dated 26.03.2025 passed the order dated 27.03.2025, the contents of which are reproduced herein below:

*"3. We appreciate the dedicated efforts made by the CEO, GMDA and other officers for compliance with the orders passed by this Tribunal.*

*4. In the report filed today six months' further time has been sought for execution of the work with prayer for condonation of delay in completion thereof.*

*5. The delay in completion of the work is condoned and further six months' time is granted for execution of the remaining work.*

*6. List on 06.10.2025 for further proceedings/orders."*

3. That present status report is being filed through Sh. Parveen Kumar, Superintending Engineer, Head, Urban



Environment Division, GMDA who is authorised and competent to file the present compliance report on behalf of answering respondent.

4. That without referring the previous reports and applications at present stage, it is most respectfully submitted that answering respondent is committed to ensure compliance of directions passed by this Hon'ble Tribunal in letter and spirit.

The stepwise action taken by the answering respondent since 02.12.2024 are tabulated as follows:

Sr. no.	Particulars of the work	Status of the work
1.	Removal of grills installed as per proposed modified design	Completed Photographs of removal of grills were annexed with report dated 26.03.2025 as Annexure-R/1.
2.	Dismantling of track	Completed Photographs of dismantling of track were annexed as Annexure-R/2.
3.	Digging of pond upto 6130 Sq. meter from 4383 Sq. meter	Completed Photographs of digging of track were annexed with report dated 26.03.2025 as Annexure-R/3.
4.	Shaping of pond as per design submitted by HSVP	Completed Aerial view photo of pond in question were annexed with report dated 26.03.2025 as Annexure-R/4.

5.	Laying and commissioning 150mm i/d HDPE pipeline for supply of treated waste water to fill the pond	Completed
6.	Redevelopment of track	Completed Photos of redeveloped track were annexed with report dated 26.03.2025 as Annexure-R/5.
7.	Laying of Geo textile sheet on the slop of pond to prevent erosion	Completed Photos of Geo textile sheet on the slop were annexed with report dated 26.03.2025 as Annexure-R/6.
8.	Refixing of grill between pond and track	Completed Photos of refixation of grills were annexed with report dated 26.03.2025 as Annexure-R/7.
9.	Protection of trees inside the pond by raising stone masonry	Completed Photos of stone masonry around the trees in pond were annexed with report dated 26.03.2025 as Annexure-R/8.
10.	Filling of water in the pond	<b>Completed</b> Photo of pond as on 01.10.2025 is annexed herewith as <b>Annexure-R/1.</b>
11.	Construction of Boundary wall with grill around the land in question	<b>Completed</b> Photos of boundary wall are annexed herewith as <b>Annexure-R/2.</b>
12.	Plantation around the pond	<b>Completed</b> Photo of plantation around the pond is annexed herewith as <b>Annexure-R/3.</b>
13.	Construction of three gazebos	<b>Completed</b>

		Photos of three gazebos are annexed herewith as <b>Annexure-R/4</b> .
14.	Construction of open-air theatre	<b>Completed</b>  Photo of open-air theatre is annexed herewith as <b>Annexure-R/5</b> .
15.	Construction of open gym and kids play equipment	<b>Completed</b>  Photos of open gym and kids play equipment are annexed herewith as <b>Annexure-R/6</b> .
16.	Two Number Rain water harvesting pits	<b>Completed</b>  Photo of two number rain water harvesting pits is annexed herewith as <b>Annexure-R/7</b> .
17.	Solar lights around the pond	<b>Completed</b>  Photo of Solar lights is annexed herewith as <b>Annexure-R/8</b> .
18.	Pipeline network for watering the plant and landscaping	<b>Completed</b>  Photo of Pipeline network for watering the plant and landscaping is annexed herewith as <b>Annexure-R/9</b> .
19.	Fixing of oxygen generating devices	Devices are being procured through Hero MotoCorp Ltd (HMCL). Same shall also be executed in due course of time.
20.	Fixing of floating fountains	Devices are being procured through Hero MotoCorp Ltd (HMCL). Same shall also be executed in due course of time.
21.	Fishes in the pond	It is submitted that Fisheries Officer visited Silokhra Pond to explore the possibility of survival of fishes in treated waste water in Silokhra Pond and Fisheries Officer suggested to got conduct the test of parameters of Ammonia, Nitrogen Nitrate & pH value of treated waste water.

		Accordingly, sample sent to Shri Ram Lab for testing the parameters of Ammonia, Nitrogen Nitrate & pH in treated waste water. The letter written in this regard to Shri Ram Lab is attached at <b>Annexure-R/10</b> .
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5. That it is most respectfully submitted that pond in question has been developed as per design submitted by the HSVP. Drone view image of the pond is annexed as **Annexure-R/11**. Oxygen generating devices and floating fountains will also be in place in due course, as the best provisions are being examined and executed through M/s Hero MotoCorp Ltd. apart from task mentioned in above table, 2 number of rain water harvesting pits have been constructed and solar lights have been fixed around the pond.

In view of the submissions made herein above, it is humbly submitted that present OA may kindly be disposed of.

Date: 03.10.2025  
Place: Gurugram

  
(Parveen Kumar)  
Superintending Engineer  
Head, Urban Environment Division, GMDA  
For and behalf of CEO, GMDA  
Respondent No.4

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## Annexure-R/1

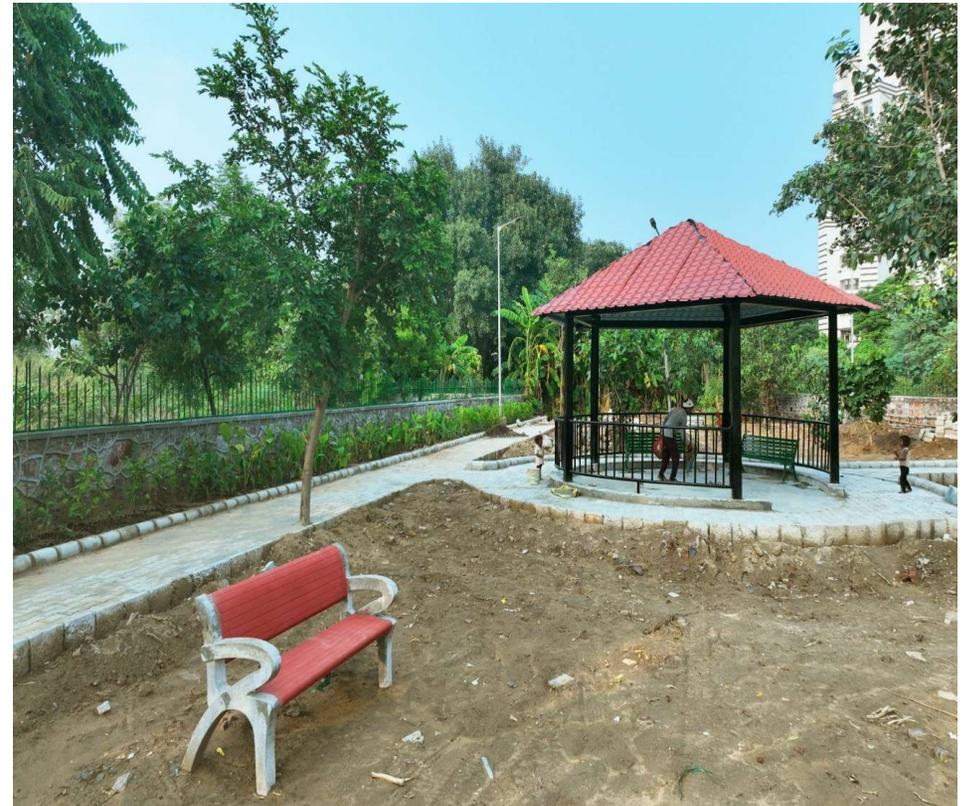
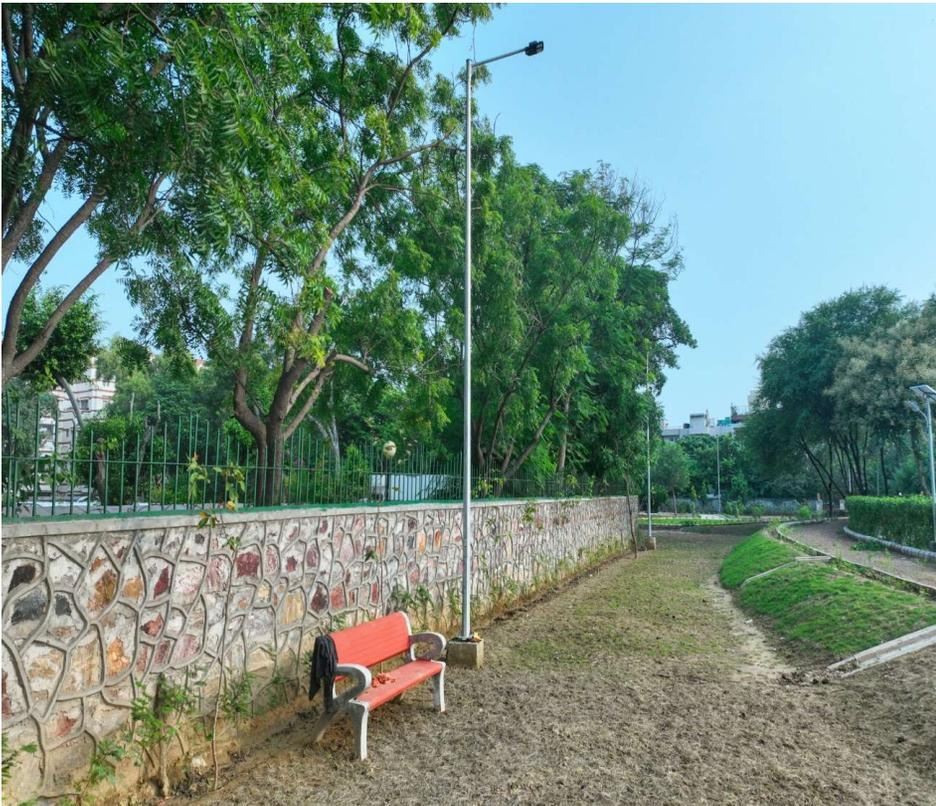
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Photograph as on 01.10.2025, Filling of Water in the Pond



## Annexure-R/2

Photographs of Boundary Wall with Grill around the Land



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## Annexure-R/3

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Photograph of Plantation Around the Pond.

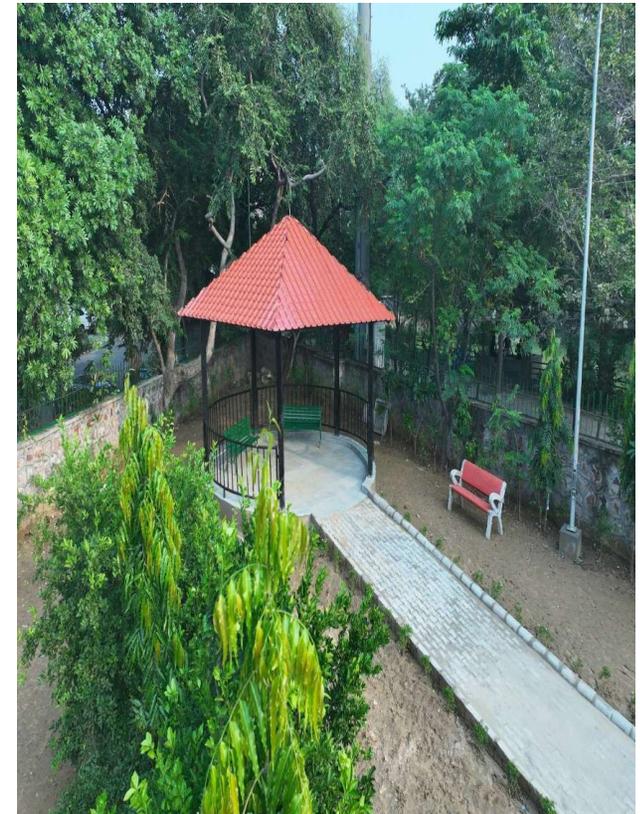


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# Annexure-R/4

Photographs of Three Gazebos

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## Annexure-R/5

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### Photograph of Open-Air Theatre



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## Annexure-R/6

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### Photographs of Open GYM and Kids Play Equipment



## Annexure-R/7

Photograph of Two Number Rain Water Harvesting Pits



## Annexure-R/8

Photograph of Solar Lights Around the Pond



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## Annexure-R/9

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Photograph of Pipeline Network for Watering the Plant and Landscaping



## Annexure-R/10

Sample send to Shri Ram Lab for Testing the Parameters of Ammonia, Nitrogen Nitrate & PH in Treated Waste Water

  
GURUGRAM METROPOLITAN DEVELOPMENT AUTHORITY  
OFFICE OF THE ENGINEER-IV, GMDA  
SITP BEHRAMPUR, GURUGRAM  
E-mail- [sde4infra2.gmda@nic.in](mailto:sde4infra2.gmda@nic.in)

To,  
The Shri Ram Institute for Industrial Research,  
House No. 65, Sector-40,  
Gurugram

Memo No. GMDA/E-IV/2025/194 Dated :- 30/09/2025

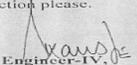
Sub:- Regarding collection of samples from Silokhra Pond Sector 29, Gurugram

In the reference of the above cited subject, you are requested to take the samples of effluent from Silokhra Pond Sector 29, Gurugram to analyze the following parameter :-

1. PH
2. Ammonia
3. Nitrogen
4. Nitrate

You are requested to analysis the above sample and submit the result in this office as earliest and the same send in PDF format via E-mail on the said E-mail ID [sde4infra2.gmda@nic.in](mailto:sde4infra2.gmda@nic.in) along with bill. Payment was done by the undersigned.

This is for your kind information and further necessary action please.

  
Engineer-IV,  
Sew. Division, Infra-II,  
GMDA, Gurugram

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## Annexure-R/11

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Photographs Drone view Image of the Pond

